

ORISSA HIGH COURT

FILING REPORT AS ON :29/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/6493/2024	RAMESWAR MOHANTY VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	JARADA /10 /2024 () //
2	D-BLAPL/6494/2024	ALOK MISHRA VS STATE OF ODISHA	DR. JANMEJAYA RAY VS	JAJPUR SADAR /172 /2023 () //
3	D-BLAPL/6495/2024	SESHADEBA MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	KANTABANJI /30 /2024 () //
4	D-BLAPL/6497/2024	SABI BEHERA @ SABITRI BEHERA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	NARASINGHPUR /135 /2023 () //
5	D-BLAPL/6498/2024	ANANTA PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /44 /2024 () //
6	D-BLAPL/6499/2024	TUKUNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /338 /2021 () //
7	D-BLAPL/6500/2024	BALIA @ BALARAM SASMAL VS STATE OF ODISHA	SULOCHANA PATRO VS	GOSANINUAGAM /283 /2023 () //
8	D-BLAPL/6504/2024	PRATAP ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANIABANDHA /10 /2023 () //
9	D-BLAPL/6505/2024	RATIKANTA BHUTIA VS STATE OF ODISHA	MANAS RANJAN PATRA VS	MOTANGA /2 /2023 () //
10	D-BLAPL/6506/2024	PRABHAT RANJAN MAHARANA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	/ /0 () //
11	D-BLAPL/6507/2024	GAJENDRA SINGH VS UNION OF INDIA	SOMANATH SATAPATHY VS	NCB BHUBANESWAR /1 /2020 () //

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12	D-BLAPL/6508/2024	SUNARAM PUTEL VS STATE OF ORISSA	JNYANANANDA PANDA VS	LARAMBA /258 /2023 () //
13	D-BLAPL/6513/2024	SUKHU @ GOBARDHAN YADAV VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /114 /2023 () //
14	D-BLAPL/6514/2024	PRADEEP BAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //
15	D-BLAPL/6515/2024	GUDDU @ GOBINDA SINGH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHEDEN /35 /2023 () //
16	D-BLAPL/6519/2024	POKA @ BICHITRANANDA ROUT VS STATE OF ODISHA	BIKRAM KUMAR BEHERA VS	NIHALPRASAD /249 /2023 () //
17	D-BLAPL/6520/2024	JANMAJAYA DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BIDANASI /254 /2023 () //
18	D-BLAPL/6521/2024	SAROJ PATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 () //
19	D-BLAPL/6525/2024	SARFUDDIN ALLI VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /54 /2020 () //
20	D-BLAPL/6526/2024	INDRAJIT DAS VS STATE OF ODISHA	UMESH CHANDRA DORA VS	KALIMELA /87 /2023 () //
21	D-BLAPL/6529/2024	PIKAN @ SAUMYA RANJAN PARIDA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	MANCHESWAR P.S. /379 /2019 () //
22	D-BLAPL/6530/2024	RANJAN BEHERA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	ANGUL SADAR PS /234 /2023 () //
23	D-BLAPL/6532/2024	BINODA BAURI @ BINODA KUMAR BAURI	MITU KUMAR BISWAL	GUNUPUR /98 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/6533/2024	CHANTI @ KATTAPALI ARUN KUMAR	SUSANTA KUMAR BARAL	GUNUPUR /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/6534/2024	SANKARA @ SIBASANKAR PAIK	PRABHAS CHANDRA PANDA	K.NUAGAON /435 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/6537/2024	SURESH BEHERA	SURYAKANTA DWIBEDI	REAMAL /343 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/6539/2024	ASHIEF	TUKUNA KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/6540/2024	ARABINDA NAIK	JUGALA KISHORE PANDA	PARJANG /386 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/6543/2024	BIDESHI BARIK	JUGALA KISHORE PANDA	KISINDA /45 /2007
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/6546/2024	SUBHA KANT BEHERA @ SUBHAKANTA BEHERA	DEEPAK KU SAHOO	MARSHAGHAI /336 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/6550/2024	SK. MD. SABEER	AMLAN MOHANTY	MANGALPUR /77 /2024
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/6552/2024	SOUMYA RANJAN PRADHAN	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/6553/2024	AMIT KUMAR MAHAKUD @ KANHU	AMULYA RATNA PANDA	JAGATPUR /257 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/6556/2024	KARTIK KUMAR DAS @ BIDESHI DAS @ DILLIP DAS @ DILLIP KUMAR DAS	ACHYUTANANDA PATTANAİK	SARANAKUL /120 /2015
		VS	VS	()

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35	D-BLAPL/6557/2024	STATE OF ODISHA BIJAY GOUDA VS	PRATYUSHA NAIDU VS	// K.NUAGAON /119 /2023 ()
36	D-BLAPL/6558/2024	STATE OF ODISHA BINOD KUMAR SAHU @ BINOD SAHU VS	SIDHARTHA DAS VS	// BAMBARI /46 /2024 ()
37	D-BLAPL/6564/2024	STATE OF ODISHA ISHMAIL DIGAL VS	SUSANTA KUMAR LENKA VS	// TUMUDIBANDHA /28 /2024 ()
38	D-BLAPL/6567/2024	STATE OF ODISHA DILLIP SWAIN VS	LOPAMUDRA PRADHAN VS	// DHANUPALI /227 /2023 ()
39	D-BLAPL/6580/2024	STATE OF ODISHA MURALI NATH VS	SK. ZAFARULLA VS	// SORO /22 /2024 ()
40	D-BLAPL/6585/2024	STATE OF ODISHA ANIL KUMAR BISWAL VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /448 /2023 ()
41	D-BLAPL/6589/2024	STATE OF ODISHA BABULAL SAHU VS	SARFARAZ AHMED VS	// KHURDA ROAD G.R.P.S. /59 /2023 ()
42	D-BLAPL/6590/2024	STATE OF ODISHA BAIDHAR MALLIK VS	PRATIK NAYAK VS	// BARI /135 /2023 ()
43	D-BLAPL/6592/2024	STATE OF ODISHA RAJ DEEPAK PRASAD @ KALUA VS	T. GOPINATH MURTY VS	// POTTANGI /136 /2023 ()
44	D-BLAPL/6596/2024	STATE OF ODISHA HEBLET BARLA VS	HIMANSHU SEKHAR MISHRA VS	// SAMBALPUR VIGILANCE /4 /2024 ()
45	D-BLAPL/6597/2024	STATE OF ODISHA(VIG.) NARESH CHANDRA BARIK VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// / /0 () //

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46	D-BLAPL/6599/2024	HIRALAL KHASHWAHA VS STATE OF ODISHA	BABITA SAHU VS	DAMANJODI /75 /2022 () //
47	D-BLAPL/6600/2024	TUNGI @ DIBAS NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BANARAPAL /259 /2023 () //
48	D-BLAPL/6604/2024	PRAVAKAR PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	DIGAPAHANDI /273 /2023 () //
49	D-BLAPL/6608/2024	BIJAY PRAKASH MINZ @ BIJU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAJGANGPUR /493 /2023 () //
50	D-CMAPL/9402/2024	NARENDRA KUMAR NAYAK VS STATE OF ODISHA	ADV. VS	// () //
51	D-CMAPL/9405/2024	LAKSHMI SAHU VS DALIMBA SAHU	ALEKHA CHANDRA MOHANTY VS	// () //
52	D-CMP/9480/2024	ABINASH JENA VS BASANTA KUMAR MOHARANA	BIPIN KUMAR CHOUDHURY VS	// () //
53	D-CONTC/9334/2024	DURGA CHARAN PATNAIK VS RANJAN KUMAR DAS, I.A.S.	ADV. VS	// () //
54	D-CONTC/9355/2024	NANI GOPAL PRADHAN VS SUSHANTA KUMAR DASH, DIRCTOR OF SECONDARY EDUCATION, ODISHA, BBSR.	ADV. VS	// () //
55	D-CONTC/9359/2024	PRATAP RUDRA BEURAY VS DEBIDUTTA BISWAL, I.F.A.	DEBASIS TRIPATHY VS	// () //
56	D-CONTC/9392/2024	NARASINGH MALLIK VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT., ODISHA, BBSR.	ADV VS	// () //
57	D-CONTC/9398/2024	PRADIPTA MOHAN MISHRA	ADV.	//

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		VS	VS	0
58	D-CONTC/9399/2024	VIR VIKRAM YADAV, I.A.S. MADHABANANDA SAHU	ADV.	//
		VS	VS	0
59	D-CONTC/9404/2024	NIRANJAN SAHU, O.A.S. SUDHANSU SEKHAR RATH	ADV.	//
		VS	VS	0
60	D-CONTC/9407/2024	BHABANI SHANKAR CHAINI, O.A.S. LAXMAN BEHERA	ADV.	//
		VS	VS	0
61	D-CONTC/9409/2024	ARAVIND AGARWAL, I.A.S. PARBATI GHADEI	ADV.	//
		VS	VS	0
62	D-CONTC/9413/2024	ASWATHY S, I.A.S. SWETA KUMAR SAHOO	ADV.	//
		VS	VS	0
63	D-CONTC/9414/2024	INDRAJIT SAHU, EXECUTIVE ENGINEER, P.H. DIVISION, BALANGIR BHAGABAN NAIK	ADV.	//
		VS	VS	0
64	D-CONTC/9420/2024	UPANJALI MAJHI, O.A.S. JUGAL KISHORE NAYAK	ADV.	//
		VS	VS	0
65	D-CONTC/9422/2024	SATYABRATA SAHOO, SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR BABITA KANAR	ADV.	//
		VS	VS	0
66	D-CONTC/9425/2024	SUDHANSU SEKHAR MISHRA, I.P.S. RAVINDRA KUMAR DAS	ANUP KUMAR PATTNAIK	//
		VS	VS	0
67	D-CONTC/9427/2024	SANTOSH KUMAR JENA NALINIKANTA DAS	ANUP KUMAR PATTNAIK	//
		VS	VS	0
68	D-CONTC/9429/2024	SAMEER HOTA, CHIEF ENGR. CUM CHIEF MANAGER (TECH.), (I/C), STATE PROCUREMENT CELL, ODISHA, BBSR. PRANANATH BARIKI	ADV.	//
		VS	VS	0

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69	D-CONTC/9433/2024	SAMARTHA VERMA, IAS BHARATI PATTNAIK VS	ANUP KUMAR PATTNAIK VS	// // 0
70	D-CONTC/9436/2024	SAMEER HOTA, CHIEF ENGINEER CUM CHIEF MANAGER (TECH.), STATE PROCUREMENT CELL, BBSR ABHAYA KUMAR MAJHI VS	ADV. VS	// // 0
71	D-CONTC/9439/2024	JAY NARAYAN SHEET, ENGINR. IN CHIEF, RURAL WATER SUPPLY AND SANITATION(RWS AND S), BBSR SUBIR KUMAR SENAPATI VS	ADV. VS	// // 0
72	D-CONTC/9451/2024	DR. BHABANI SHANKAR CHAYANI, O.A.S. DR. MINA KUMARI DWARI VS	ADV. VS	// // 0
73	D-CONTC/9463/2024	SALINI PANDIT, I.A.S. GOBINDA CHANDRA PRADHAN VS	ADV. VS	// // 0
74	D-CONTC/9471/2024	SATYABRATA SAHOO, IAS PRABIR KUMAR SETHI VS	ADV. VS	// // 0
75	D-CONTC/9479/2024	DIRECTOR GENERAL OF POLICE, CUTTACK RADHABAI AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0
76	D-CONTC/9483/2024	HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MANOJ KUMAR LATH VS	AMIT PRASAD BOSE VS	// // 0
77	D-CONTC/9488/2024	HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH TUSAR RANJAN ACHARYA VS	DIPTI RANJAN MOHAPATRA VS	// // 0
78	D-CRLA/6523/2024	DEBASIS SAMALA, OAS SARAT PATRA VS	CHAKRADHAR SINGH VS	// // 0
79	D-CRLA/6531/2024	STATE OF ODISHA RANJAN GAGRAI VS	CHITTA RANJAN SAHU VS	// // 0
		STATE OF ODISHA		//

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80	D-CRLA/6535/2024 CRLA/165/2024	GOUTAM KUMAR NIAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BODEN /326 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000073/2023
81	D-CRLA/6560/2024	GUNANIDHI SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /73 /2021 () //
82	D-CRLA/6569/2024	SUBHALAXMI MALIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	AGARAPADA /235 /2022 () //
83	D-CRLA/6607/2024	NALIA @ BIKASH PARIDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARI /20 /2024 () //
84	D-CRLA/6609/2024	TRINATH PANIGRAHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	SHERAGADA /99 /2018 () //
85	D-CRLMC/6538/2024	SANTOSH NAIR VS STATE OF ORISSA	JUGALA KISHORE PANDA VS	NAYAPALLI P.S. /123 /2023 () //
86	D-CRLMC/6542/2024	BIKASH KUMAR PRADHAN VS STATE OF ODISHA	PRINCEPEE RAY VS	/ /0 () //
87	D-CRLMC/6544/2024	SUNITA CHOUDHURY VS STATE OF ODISHA	BANSHIDHAR BAUG VS	BHUBANESWAR CBI /13 /2023 () //
88	D-CRLMC/6547/2024	SUDHIR KUMAR JENA @ TITUA @ TUTUA VS STATE OF ORISSA	BIKRAM KESHARI BAL VS	MAHANGA /59 /2012 () //
89	D-CRLMC/6548/2024	JAMULA TIRUMALA RAO@ J.TIRUMALA RAO VS APPANNA SAHU	SOUBHAGYA KUMAR DASH VS	/ /0 () //
90	D-CRLMC/6551/2024	BASANTI PARIDA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /103 /2023 () //
91	D-CRLMC/6562/2024	PARAMESWAR GOUD	JNYANANANDA PANDA	NARLA /204 /2022

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		VS	VS	()
		STATE OF ODISHA		//
92	D-CRLMC/6570/2024	PRAMOD KUMAR CHOUDHURY	SUSANTA KUMAR BARAL	PURIGHAT /69 /2021
		VS	VS	()
		STATE OF ODISHA		//
93	D-CRLMC/6572/2024	SAUKAT ALLI SAHA	JAYANTA KUMAR MAJHI	KHANTAPADA /90 /2011
		VS	VS	()
		STATE OF ODISHA		//
94	D-CRLMC/6574/2024	NILLAKANTHA PADHAN@NILAKANTHA PADHAN	SESHADEV DASH	BIRMAHARAJPUR /83 /2020
		VS	VS	()
		STATE OF ODISHA		//
95	D-CRLMC/6575/2024	NIRANJAN NAYAK	PRAVASH CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	D-CRLMC/6577/2024	MD. SAMIM RAJA @ MHAMMAD SAMIM RAZA @ RAJA @ RAJU	SK. ABDUL JABIR	KHARABEL NAGAR P.S. /130 /2014
		VS	VS	()
		STATE OF ODISHA		//
97	D-CRLMC/6579/2024	MANAS KUMAR PRADHAN	KABIRAJ PRADHAN	RANPUR /205 /2014
		VS	VS	()
		STATE OF ODISHA		//
98	D-CRLMC/6582/2024	PRAMOD KUMAR CHOUDHURY	SUSANTA KUMAR BARAL	PURIGHAT /69 /2021
		VS	VS	()
		STATE OF ODISHA		//
99	D-CRLMC/6591/2024	RAJIB PATTNAIK @ SHANKAR	PREETAM MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
100	D-CRLMC/6594/2024	RINA JENA	SARFARAZ AHMED	KHANDAGIRI P.S. /322 /2022
		VS	VS	()
		STATE OF ODISHA		//
101	D-CRLMC/6602/2024	SUKANTA KUMAR PATRA@ SUKANTA PATRA	PARTHA SARATHI DAS	JANKIA P.S. /22 /2023
		VS	VS	()
		STATE OF ODISHA		//
102	D-CRLMC/6605/2024	PRAKASH CHANDRA PANIGRAHI	S.S.RAY (2)	BAIDYANATHPUR /226 /2014
		VS	VS	()

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103	D-CRLMC/6606/2024	HEMAPRABHA SETHI SANSAR PALLEI@ POLAI VS STATE OF ODISHA	S.S.RAY (2) VS	// ASKA /158 /2013 ()
104	D-CRLMP/6524/2024	SISILA NAHAK @ SUSILA NAIK VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	// //0 ()
105	D-CRLMP/6536/2024	RABI NAYAK VS STATE OF ODISHA	TRILOCHAN DASH VS	// //0 ()
106	D-CRLMP/6583/2024	LAXMI MALLICK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// //0 ()
107	D-CRLMP/6610/2024	GANESH BEHERA VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	// //0 ()
108	D-CRLMP/6612/2024	SANATAN BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// DERABIS /134 /2023 ()
109	D-CRLREV/6561/2024	UNION OF INDIA VS ASIA PACIFIC SHIPPING CO. LTD.	PRASANNA KUMAR PARHI VS	// //0 ()
110	D-FAO/9340/2024	MAYA CHATARJI VS UNION OF INDIA	SATYABAN SAHOO VS	// //0 ()
111	D-FAO/9489/2024	GENERAL MANAGER ,EAST COAST RAILWAYS,BHUBANESWAR VS SUDARSAN SAHOO	UDIT RANJAN JENA,C.G.C VS	// //0 ()
112	D-MACA/9343/2024	JAMINI PATRA VS SURESH KUMAR PATRA	PRADEEP KUMAR MISHRA VS	// //0 ()
113	D-MACA/9464/2024	ORIENTAL INSURANCE CO. LTD. VS SARASWATI BISWAL	RIMJHIMBALA PATI VS	// //0 ()

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114	D-MACA/9478/2024	CHINKU TADA VS KALIA JENA	AMIYA KUMAR MOHANTY VS	// 0 //
115	D-RPFAM/9362/2024	PRAKASH KUMAR MALLICK VS DEBAKI MALLICK	BICHITRA NARAYANA SATAPATHY VS	// 0 //
116	D-RPFAM/9476/2024	GOLAK PRADHAN VS AHALYA PRADHAN	DEBASIS MISHRA VS	// 0 //
117	D-RSA/9446/2024	MADAN MOHAN PRADHAN VS RAMESH CHANDRA SWAIN	D.P. MOHANTY VS	// 0 //
118	D-TRP(C)/9416/2024	PRITI PRATYUSHA RAYGURU VS SUSIL KUMAR TRIPATHY	BIKRAM KESHARI RAJ VS	// 0 //
119	D-WA/9344/2024	STATE OF ODISHA VS CHINMAYA CHITTARANJAN	BIPLAB MOHANTY, A.G.A. VS	// 0 //
120	D-WA/9347/2024	STATE OF ODISHA VS PRAMOD KUMAR BISHOI	BIPLAB MOHANTY,A.G.A VS	// 0 //
121	D-WA/9357/2024	STATE OF ODISHA VS SUBHRANSU SEKHAR PATTANAİK	SANGRAM KESARI JENA,A.G.A VS	// 0 //
122	D-WA/9395/2024	STATE OF ODISHA VS ARUP KUMAR JENA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
123	D-WA/9403/2024	PRINCIPAL SECY, WATER RESOURCES DEPTT., ODISHA VS SAROJ KUMAR ROUT	SURYA NARAYAN PATNAİK, A.G.A. VS	// 0 //
124	D-WA/9412/2024	STATE OF ODISHA VS SMITA BERUKU	PURNA CHANDRA DAS, A.S.C. VS	// 0 //
125	D-WA/9424/2024	PRINCIPAL SECRETARY,WATER RESOURCES DEPTT.	SURYA NARAYAN PATNAİK,A.G.A	//

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		VS	VS	0
126	D-WA/9428/2024	SUNAKAR SWAIN COMMISSIONER CUM SECRETARY,WATER RESOURCES DEPTT.	ABHAYA KUMAR SHARMA,A.G.A	//
		VS	VS	0
127	D-WA/9455/2024	JAGANNATH DAS STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	//
		VS	VS	0
128	D-WA/9458/2024	BHIMA MOHARANA STATE OF ODISHA	SANGRAM KESARI JENA,A.G.A	//
		VS	VS	0
129	D-WA/9466/2024	TANUJA KARTIK STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	//
		VS	VS	0
130	D-WA/9472/2024	LATIKANTA BISWAL STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
131	D-WP(C)/9335/2024 WP(C)/4783/2024	PANKAJ KUMAR PALEI SAHEEDA BIBI	RAJANIKANTA DASH	//
		VS	VS	0
132	D-WP(C)/9336/2024	STATE OF ODISHA RAGHUNATH PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
133	D-WP(C)/9337/2024 WP(C)/4810/2024	STATE OF ODISHA BISHNU PRASAD DHANUKA	SUBHASISH DAS	//
		VS	VS	0
134	D-WP(C)/9338/2024	STATE OF ODISHA M/S. MISHRA AUTO, KENDRAPARA	JAYDEEP PAL	//
		VS	VS	0
135	D-WP(C)/9339/2024 WP(C)/4812/2024	STATE TRANSPORT AUTHORITY ODISHA CUTTACK RAMESH KUMAR DHANUKA	SUBHASISH DAS	//
		VS	VS	0
136	D-WP(C)/9341/2024 WP(C)/4811/2024	STATE OF ODISHA SAHIL DHANUKA	SUBHASISH DAS	//
		VS	VS	0

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137	D-WP(C)/9342/2024	STATE OF ODISHA KISHORE CHANDRA MISHRA VS THE COLLECTOR CUM D.M. KHURDA	BRAJA RAJ SAI VS	// // 0 //
138	D-WP(C)/9345/2024 WP(C)/4749/2024	VILLAGE DEVELOPMENT COMMITTEE, MANAPADA, BARAGARH VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
139	D-WP(C)/9346/2024	SRIKANTA PANIGRAHI VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
140	D-WP(C)/9348/2024	KALPESH RANA VS BIDYADHAR MAHANTA	JEEVANJYOTI MOHANTY VS	// 0 //
141	D-WP(C)/9349/2024	KIRTIRANJAN LENKA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
142	D-WP(C)/9350/2024	BIDYUTLATA @ BIDULATA PRADHAN VS STATE OF ODISHA	BALARAM NAYAK VS	// 0 //
143	D-WP(C)/9351/2024	PRADEEP KUMAR PAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
144	D-WP(C)/9352/2024	MONARAMA PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
145	D-WP(C)/9353/2024	DEBENDRA KUMAR NAYAK VS DEPARTMENT OF HIGHER EDUCATION, BBSR	DR. BINODA KUMAR MISHRA VS	// 0 //
146	D-WP(C)/9354/2024	PRADIP KUMAR PATEL VS DEPARTMENT OF HIGHER EDUCATION, BBSR	DR. BINODA KUMAR MISHRA VS	// 0 //
147	D-WP(C)/9356/2024	ASIT KUMAR PARIDA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //

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148	D-WP(C)/9358/2024	BHASKARA GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
149	D-WP(C)/9360/2024	AFTAB KHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
150	D-WP(C)/9361/2024	SAMIR PATEL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
151	D-WP(C)/9363/2024	RAMESH CHANDRA BEHERA VS CHIEF SECY. ORISSA LOK SEVA BHAWAN, BBSR	TUKUNA KUMAR MISHRA VS	// 0 //
152	D-WP(C)/9364/2024	GITANJALI MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
153	D-WP(C)/9365/2024	AMRUTI BEHERA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
154	D-WP(C)/9366/2024	CHATURBHUJA ROUL VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
155	D-WP(C)/9367/2024	NIRANJAN MAJHI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
156	D-WP(C)/9368/2024	MAHENDRA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
157	D-WP(C)/9369/2024	ANANTA BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
158	D-WP(C)/9370/2024	KHAGENDRA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
159	D-WP(C)/9371/2024	SARTAJ KHAN	SITANSU MOHAN SINGH	//

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		VS	VS	0
160	D-WP(C)/9372/2024	STATE OF ODISHA GHANSHYAM PRADHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
161	D-WP(C)/9373/2024	STATE OF ODISHA MAHADEV MEHER	PREMANANDA MOHANTY	//
		VS	VS	0
162	D-WP(C)/9374/2024	STATE OF ODISHA JAYANTA KUMAR SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
163	D-WP(C)/9375/2024	STATE OF ODISHA DURGA CHARAN DAS	PREMANANDA MOHANTY	//
		VS	VS	0
164	D-WP(C)/9376/2024	STATE OF ODISHA NITYAGOPAL RANA	RAMA CHANDRA JENA	//
		VS	VS	0
165	D-WP(C)/9377/2024	STATE OF ODISHA SARASWATI PATTANAYAK @ SARASWATI PATTANAİK	SUJATA JENA	//
		VS	VS	0
166	D-WP(C)/9378/2024	VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR YOUT FOR SOCIAL DEVELOPMENT, GANJAM	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
167	D-WP(C)/9379/2024	STATE OF ODISHA SOUMYAJIT BEHERA	RESHMA BEHERA	//
		VS	VS	0
168	D-WP(C)/9380/2024 WP(C)/4818/2024	STATE OF ODISHA M/S TATA STEEL LIMITED, KEONJHAR	ADITYA MISHRA	//
		VS	VS	0
169	D-WP(C)/9381/2024 WP(C)/4774/2024	THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR NARAYAN GHADEI	RAJJEET ROY	//
		VS	VS	0
170	D-WP(C)/9382/2024	STATE OF ODISHA SASMITA BEHERA	ASUTOSH SAHOO	//
		VS	VS	0

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171	D-WP(C)/9383/2024	STATE OF ODISHA BHIMASEN MOHARANA VS	SAGARIKA RAY VS	// // 0
172	D-WP(C)/9384/2024	STATE OF ODISHA MANDAKINI GIRI VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
173	D-WP(C)/9385/2024	STATE OF ODISHA GOPAL CHARAN MOHANTY VS	RAJJEET ROY VS	// // 0
174	D-WP(C)/9386/2024	STATE OF ODISHA DURGA CHARAN PARIDA VS	GOPINATH MISHRA VS	// // 0
175	D-WP(C)/9387/2024	COLLECTOR, KANDHAMAL SANATAN BASANTRA VS	RAJJEET ROY VS	// // 0
176	D-WP(C)/9388/2024	STATE OF ODISHA EKRAM KHAN VS	PARSURAM MOHAPATRA VS	// // 0
177	D-WP(C)/9389/2024	STATE OF ODISHA KIRTAN BIHARI MOHANTA VS	DR. JITENDRA KUMAR LENKA VS	// // 0
178	D-WP(C)/9390/2024	STATE OF ODISHA M/S MAA ENTERPRISES, MAYURBHANJ VS	KANANBALA ROY CHOUDHURY VS	// // 0
179	D-WP(C)/9391/2024	THE CHIEF COMMNR. CT AND GST, ODISHA BRAJA GOPAL PANDA VS	KEDAR CHANDRA SARANGI VS	// // 0
180	D-WP(C)/9393/2024	STATE OF ODISHA GOURI SHANKAR DEHURY VS	TIKERAM MEHER VS	// // 0
181	D-WP(C)/9394/2024	STATE OF ODISHA SUVENDU JENA VS ADDL. SUB COLLECTOR CUM SETTLEMENT OFFICER, PURI	TRILOCHAN PANIGRAHI VS	// // 0 //

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182	D-WP(C)/9396/2024	PATTAMUNDAI RAJNAGAR BIKASH PARISHAD, PATTAMUNDAI VS STATE OF ODISHA	SAROJ KUMAR BHUYAN VS	// 0 //
183	D-WP(C)/9397/2024	DILLIP KUMAR BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
184	D-WP(C)/9400/2024	ALLAUDDIN KHAN VS THE COLLECTOR, JAJPUR	TRILOCHAN DASH VS	// 0 //
185	D-WP(C)/9401/2024	TANMAYA KUMAR PANDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
186	D-WP(C)/9406/2024	GUPTA PUJARI VS COLLECTOR, MALKANGIRI	GOPINATH MISHRA VS	// 0 //
187	D-WP(C)/9408/2024	MANASH KUMAR JOSHI VS UNION OF INDIA	SHARMISTHA SAMAL VS	// 0 //
188	D-WP(C)/9410/2024	LAXMAN KUMAR BISWAL VS GOVT. OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
189	D-WP(C)/9411/2024	MATHEW MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
190	D-WP(C)/9415/2024	JAYA PRAKASH JOSHI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
191	D-WP(C)/9417/2024	MRUTUNJAYA DHAL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
192	D-WP(C)/9418/2024	ABDUL QADIR KHAN VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
193	D-WP(C)/9419/2024	DR. BIPRA CHARAN MAHAKUDA	SATYA RANJAN MOHAPATRA	//

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		VS	VS	0
194	D-WP(C)/9421/2024	THE COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION, GOVT. OF ODISHA, BBSR PRAFULLA PALATASINGH	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
195	D-WP(C)/9423/2024	STATE OF ODISHA M/S KALINGA POLYPACK PVT. LTD., CUTTACK	BIGYAN KUMAR SHARMA	//
		VS	VS	0
196	D-WP(C)/9426/2024	CHIEF MANAGER CUM AO, CUTTACK CHANDRADHWAJ MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
197	D-WP(C)/9430/2024	STATE OF ODISHA BASANTI GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
198	D-WP(C)/9431/2024	STATE OF ODISHA BALABHADRA MISHRA	KADAR MOHAMMAD	//
		VS	VS	0
199	D-WP(C)/9432/2024	TRANSPORT COMMNR. CUM CHAIRMAN, STA, ODISHA, CUTTACK SATRUGHAN PARIDA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
200	D-WP(C)/9434/2024	STATE OF ODISHA DAMODAR JUAD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
201	D-WP(C)/9435/2024	STATE OF ODISHA KSHETRI BAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
202	D-WP(C)/9437/2024	STATE OF ODISHA LAMBU MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
203	D-WP(C)/9438/2024	STATE OF ODISHA NRUSINGHA CHARAN BISWAL	SUBASH CH PANI	//
		VS	VS	0
204	D-WP(C)/9440/2024	STATE OF ODISHA SAMARSEN PATTANAİK	SUBASH CH PANI	//
		VS	VS	0

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205	D-WP(C)/9441/2024	STATE OF ODISHA TRAILOK PRADHAN VS	SUBASH CH PANI VS	// // 0
206	D-WP(C)/9442/2024	STATE OF ODISHA NILANCHALMAJHI @ NILANCHAL JANI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
207	D-WP(C)/9443/2024	STATE OF ODISHA SMRUTIMAYEE SAHOO VS	SUBRATA MISHRA VS	// // 0
208	D-WP(C)/9444/2024	BBSR DEVELOPMENT AUTHORITY RADHA KANTA BAG VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
209	D-WP(C)/9445/2024	STATE OF ODISHA MAHESWAR DHAL VS	LAXMI PRASAD DWIVEDI VS	// // 0
210	D-WP(C)/9447/2024	STATE OF ODISHA TUSI KESHARI CHINAGUN VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
211	D-WP(C)/9448/2024	STATE OF ODISHA GOBINDA CHANDRA DAS VS	ASHIS KUMAR MISHRA VS	// // 0
212	D-WP(C)/9449/2024	STATE OF ODISHA CHAMPAMANI HANSDA @ CHAMPAMANI HANSDAH VS	SURYAKANTA DWIBEDI VS	// // 0
213	D-WP(C)/9450/2024	STATE OF ODISHA SIDDHARTH BARAL VS	SURYAKANTA DWIBEDI VS	// // 0
214	D-WP(C)/9452/2024	STATE OF ODISHA GURUDEV DALAI VS	GUNAKAR MISHRA VS	// // 0
215	D-WP(C)/9453/2024	STATE OF ODISHA MINATI MALLICK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// // 0 //

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216	D-WP(C)/9454/2024	SAROJINI SENAPATI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
217	D-WP(C)/9456/2024	CHAMPABATI JENA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
218	D-WP(C)/9457/2024	ANIMA JENA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
219	D-WP(C)/9459/2024	PRADEEP KUMAR ROUT VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
220	D-WP(C)/9460/2024	SUDARSAN MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
221	D-WP(C)/9461/2024	LALA ASWINI PRASAD RAY VS THE A.O., HOUSING DEVELOPMENT FINANCE CORP. LTD., BBSR	BHAGABAN BEHERA VS	// 0 //
222	D-WP(C)/9462/2024 WP(C)/4809/2024	M.D. RAJA VS THE BRANCH MANAGER, HDB FINANCIAL SERVICES, GUJURAT	CHINMAYA KUMAR NAYAK VS	// 0 //
223	D-WP(C)/9465/2024	MANAS RANJAN DAS VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
224	D-WP(C)/9467/2024	BISWAJIT ROUT VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
225	D-WP(C)/9468/2024	STATE BANK OF INDIA, CUTTACK VS M/S SHRADHANAND RICE MILL PVT. LTD., CUTTACK	SUBRAT MISRA VS	// 0 //
226	D-WP(C)/9469/2024	SACHIN SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
227	D-WP(C)/9470/2024	DWARIKANATH MOHANTY	TAPAN KUMAR KAMILA	//

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		VS	VS	0
228	D-WP(C)/9473/2024	ADDL. D.M., BBSR NILA BAG	SIBANARAYAN BISWAL	//
		VS	VS	0
229	D-WP(C)/9474/2024	STATE OF ODISHA HEMANTA PODH	SIBANARAYAN BISWAL	//
		VS	VS	0
230	D-WP(C)/9475/2024	STATE OF ODISHA SANDHYARANI ROUT	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
231	D-WP(C)/9477/2024	STATE OF ODISHA CHABI NAYAK	MITALEE JESTHI	//
		VS	VS	0
232	D-WP(C)/9481/2024	STATE OF ODISHA BINAYAK RANJAN KAR	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
233	D-WP(C)/9482/2024	REGIONAL CHIEF CONSERVATOR OF FORESTS, BERHAMPUR RADHABAI AGRAWAL	AMIT PRASAD BOSE	//
		VS	VS	0
234	D-WP(C)/9484/2024	BARGARH MUNICIPALITY, BARGARH RAMAKANTA HOTA	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
235	D-WP(C)/9485/2024 WP(C)/4829/2024	REGIONAL CHIEF CONSERVATOR OF FORESTS, BERHAMPUR JITEN KUMAR PUTHAL	MITHUN DAS	//
		VS	VS	0
236	D-WP(C)/9486/2024	STATE OF ODISHA M/S THRIVENI EARTHMOVERS PVT. LTD., KEONJHAR	ASIT KUMAR DASH	//
		VS	VS	0
237	D-WP(C)/9487/2024	UNION OF INDIA MANGALA ORAM @ XALXO	RABI NARAYAN BEHERA	//
		VS	VS	0
238	D-WP(C)/9490/2024	STATE OF ODISHA LAMBODAR KANHAR	LAXMIKANTA MOHANTY	//
		VS	VS	0

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239	D-WP(C)/9491/2024	STATE OF ODISHA KARUNAKAR BISWAL VS	LAXMIKANTA MOHANTY VS	// // 0
240	D-WP(C)/9492/2024	STATE OF ODISHA LALITA DEVI AGRAWAL VS	RAMESH KUMAR AGRAWAL VS	// // 0
241	D-WP(C)/9493/2024	STATE OF ODISHA BABULAL AGRAWAL VS	RAMESH KUMAR AGRAWAL VS	// // 0
242	D-WP(C)/9494/2024	STATE OF ODISHA RAMAVATAR AGRAWAL VS	RAMESH KUMAR GARAWAL VS	// // 0
243	D-WP(C)/9495/2024	STATE OF ODISHA NIRDOSH BEHERA VS	PRASANTA KUMAR NANDA VS	// // 0
244	D-WP(C)/9496/2024	STATE OF ODISHA DHIRENDRA KUMAR SWAIN VS	PRASANTA KUMAR NANDA VS	// // 0
245	D-ABLAPL/6496/2024	STATE OF ODISHA KADAR KHAN SUNA VS	JUGALA KISHORE PANDA VS	// // 0
246	D-ABLAPL/6501/2024	STATE OF ODISHA ASHOK KUMAR KHANDELWAL VS	DEVASHIS PANDA VS	// // 0
247	D-ABLAPL/6502/2024	STATE OF ODISHA SHREYASH KHANDELWAL VS	DEVASHIS PANDA VS	// // 0
248	D-ABLAPL/6503/2024	STATE OF ODISHA ARUP KUMAR RAY VS	PANKAJ KHANDELWAL VS	// // 0
249	D-ABLAPL/6509/2024	STATE OF ODISHA LAMBODAR NAIK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// // 0 0 //

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250	D-ABLAPL/6510/2024	SAMIR SANDHIBIGRAHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
251	D-ABLAPL/6511/2024	K. RAM PATRA @ K. RAM PRASAD VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /88 /2024 () //
252	D-ABLAPL/6512/2024	RAKHI BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /20 /2024 () //
253	D-ABLAPL/6516/2024	DIBYA LOCHAN @ BATI BARAD @ BATU BARALA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BAIDESWAR /11 /2014 () //
254	D-ABLAPL/6517/2024	SWAPNA NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIPATNA /21 /2024 () //
255	D-ABLAPL/6518/2024	RAKESH KUMAR PATRA @ BIJINA VS STATE OF ODISHA	MANAS RANJAN PANDA VS	PURI TOWN /66 /2024 () //
256	D-ABLAPL/6522/2024	SABITRI ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BANARAPAL /62 /2024 () //
257	D-ABLAPL/6527/2024	RATIKANTA SETHI VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /145 /2014 () //
258	D-ABLAPL/6528/2024	MANGULU KHAN VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL SADAR /454 /2022 () //
259	D-ABLAPL/6541/2024	ADITYA DAS @ DIPA VS STATE OF ODISHA	TRILOCHAN DASH VS	KUMBHARAPARA /61 /2024 () //
260	D-ABLAPL/6545/2024	MIRZA LOKMAN BAIG @ MIRZA LOKMAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /37 /2024 () //
261	D-ABLAPL/6549/2024	SAIF AKBAR RAJA	ARUN KUMAR BUDHIA	RAJGANGPUR /548 /2023

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		VS	VS	()
		STATE OF ODISHA		//
262	D-ABLAPL/6554/2024	SANJAY KUMAR MAHATO @ UDANDA	AMULYA RATNA PANDA	BARBIL /347 /2023
		VS	VS	()
		STATE OF ODISHA		//
263	D-ABLAPL/6555/2024	ASHOK KUMAR MOHAPATRA @ KALIA	DHARMENDRA SETHY	BAISINGA /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	D-ABLAPL/6559/2024	ASHOK KUMAR MUDULI	DEBASISH PANIGRAHI	JAGATSINGPUR /182 /2024
		VS	VS	()
		STATE OF ODISHA		//
265	D-ABLAPL/6563/2024	KUMAR NAYAK	SUSANTA KUMAR LENKA	INFOVALLY UPD BHUBANESWAR /47 /2024
		VS	VS	()
		STATE OF ODISHA		//
266	D-ABLAPL/6565/2024	SATYAM SUNDARAM PATRA	JAYANTA KUMAR MAJHI	BALASORE TOWN /121 /2012
		VS	VS	()
		STATE OF ODISHA		//
267	D-ABLAPL/6566/2024	SUSHIL BHOI	SATYA NARAYAN MISHRA 4	BANGOMUNDA /44 /2019
		VS	VS	()
		STATE OF ODISHA		//
268	D-ABLAPL/6568/2024	DULANA @ DULAN BEHERA	PRAVASH CHANDRA JENA	TALASARI MARINE /20 /2024
		VS	VS	()
		STATE OF ODISHA		//
269	D-ABLAPL/6571/2024	GENDUA @ BIJAY DALEI @ BIJAYA KUMAR DALAI	BIRAJA PRASAD NANDA	PANIKOILI /107 /2024
		VS	VS	()
		STATE OF ODISHA		//
270	D-ABLAPL/6573/2024	SHYAM SUNDAR SHARMA	PRASANNA KUMAR PANDA	PURIGHAT /69 /2024
		VS	VS	()
		STATE OF ODISHA		//
271	D-ABLAPL/6576/2024	BRAJA MOHAN BARIK	KULDEEP MOHANTY	Bamapada (Industrial Area) /34 /2024
		VS	VS	()
		STATE OF ODISHA		//
272	D-ABLAPL/6578/2024	KUNJA NAG	RAJJEET ROY	BOLANGIR SADAR /11 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :29/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-ABLAPL/6581/2024	STATE OF ODISHA BIVASH CHANDRA PARIDA VS	ASHOK KUMAR SARANGI VS	// SUKINDA /72 /2024 ()
274	D-ABLAPL/6584/2024	STATE OF ODISHA AJIT SAHU @ SAHOO VS	CHIRANJIB ROUT VS	// N.T.P.C. /27 /2024 ()
275	D-ABLAPL/6586/2024	STATE OF ODISHA MANAS RANJAN JENA VS	ASWINI KUMAR MISHRA (3) VS	// BOLAGARH P.S. /53 /2024 ()
276	D-ABLAPL/6587/2024	STATE OF ODISHA PRADEEP SETHI VS	SARFARAZ AHMED VS	// BADABAZAR /136 /2022 ()
277	D-ABLAPL/6588/2024	STATE OF ODISHA PREMANANDA PRADHAN VS	ASWINI KUMAR MISHRA (3) VS	// RANPUR /70 /2024 ()
278	D-ABLAPL/6593/2024	STATE OF ODISHA KARA SETHI @ SUKANTI SETHI VS	BISWORANJAN SWAIN VS	// SORO /140 /2024 ()
279	D-ABLAPL/6595/2024	STATE OF ODISHA RAJA @ RAJ MOHAPATRA VS	ARUN KUMAR DAS (1) VS	// DASPALLA /58 /2024 ()
280	D-ABLAPL/6598/2024	STATE OF ODISHA BHANUMATI MOHARANA VS	BHABANI SHANKAR DASPARI DA VS	// KRUSHNA PRASAD /192 /2023 ()
281	D-ABLAPL/6601/2024	STATE OF ODISHA BIRA KISHORE BEHERA @ BIRA KISHORA BEHERA VS	ASWINI KUMAR MISHRA (3) VS	// KHALLIKOTE /863 /2023 ()
282	D-ABLAPL/6603/2024	STATE OF ODISHA BHIKARI NAIK VS	AMITAV TRIPATHY VS	// KHANDAPARA /271 /2023 ()
283	D-ABLAPL/6611/2024	STATE OF ODISHA BILA @ MITA RANI BHUYAN VS STATE OF ODISHA	DEBASNAN DAS VS	// KISSANNAGAR PS /34 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :29/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/152/2023 WPCRL/152/2023	SABYA SACHI PANDA @ SUNIL @ SARATAVIJIT PATNAIK MP		7/2024
2	D-JCRLA/55/2023 JCRLA/55/2023	KANDE MUNDA MP	MR.CHITTA RANJAN SAHU	24/2024
3	D-TRP(C)/9416/2024 TRP(C)/ /	PRITI PRATYUSHA RAYGURU MP	BIKRAM KESHARI RAJ	54/2024
4	D-RVWPET/4119/2024 RVWPET/ /	HARIBANDHU KISAN MP	SAMAPIKA MISHRA	76/2024
5	D-LAA/63/2013 LAA/63/2013	A.RAJAYYA REDDY@A.RA MP	M/S.L.N.RAYATSINGH	83/2024
6	D-RPFAM/9362/2024 RPFAM/ /	PRAKASH KUMAR MALLICK MP	BICHITRA NARAYANA SATAPATHY	96/2024
7	D-RPFAM/9476/2024 RPFAM/ /	GOLAK PRADHAN MP	DEBASIS MISHRA	97/2024
8	D-SA/274/1997 SA/274/1997	KESHAB MP		146/2024
9	D-SA/274/1997 SA/274/1997	KESHAB MP		147/2024
10	D-SA/274/1997 SA/274/1997	KESHAB MP		148/2024
11	D-SA/274/1997 SA/274/1997	KESHAB MP		149/2024
12	D-SA/274/1997 SA/274/1997	KESHAB MP		150/2024
13	D-SA/274/1997 SA/274/1997	KESHAB MP		151/2024
14	D-SA/274/1997 SA/274/1997	KESHAB MP		152/2024
15	D-SA/274/1997 SA/274/1997	KESHAB MP		153/2024
16	D-SA/274/1997 SA/274/1997	KESHAB MP		154/2024
17	D-SA/274/1997 SA/274/1997	KESHAB MP		155/2024
18	D-SA/274/1997 SA/274/1997	KESHAB MP		156/2024
19	D-SA/274/1997 SA/274/1997	KESHAB MP		157/2024
20	D-SA/274/1997 SA/274/1997	KESHAB MP		158/2024
21	D-SA/274/1997 SA/274/1997	KESHAB MP		159/2024
22	D-SA/274/1997 SA/274/1997	KESHAB MP		160/2024
23	D-SA/274/1997 SA/274/1997	KESHAB MP		161/2024
24	D-SA/274/1997 SA/274/1997	KESHAB MP		162/2024
25	D-SA/274/1997 SA/274/1997	KESHAB MP		163/2024
26	D-SA/274/1997	KESHAB		

	SA/274/1997	MP		164/2024
27	D-SA/274/1997	KESHAB		
	SA/274/1997	MP		165/2024
28	D-SA/274/1997	KESHAB		
	SA/274/1997	MP		166/2024
29	D-SA/274/1997	KESHAB		
	SA/274/1997	MP		167/2024
30	D-SA/274/1997	KESHAB		
	SA/274/1997	MP		168/2024
31	D-SA/274/1997	KESHAB		
	SA/274/1997	MP		169/2024
32	D-CRLREV/406/2023	SHYAM SUNDAR JINDAL		
	CRLREV/406/2023	MP		187/2024
33	D-FAO/9340/2024	MAYA CHATARJI	SATYABAN SAHOO	
	FAO/ /	MP		203/2024
34	D-FAO/6157/2024	D.M., M/S. UNITED INDIA INSURANCE CO. LTD.	SATYABAN SAHOO	
	FAO/ /	MP		204/2024
35	D-FAO/8745/2024	D.M., M/S. NATIONAL INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	
	FAO/ /	MP		205/2024
36	D-FAO/8745/2024	D.M., M/S. NATIONAL INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	
	FAO/ /	MP		206/2024
37	D-FAO/9489/2024	GENERAL MANAGER ,EAST COAST RAILWAY	UDY B. BANERJEE	
	FAO/ /	MP		207/2024
38	D-FAO/9489/2024	GENERAL MANAGER ,EAST COAST RAILWAY	UDY B. BANERJEE	
	FAO/ /	MP		208/2024
39	D-BLAPL/8529/2023	TUNA PRADHAN	JYOTIRMAYA SAHOO	
	BLAPL/8529/2023	MP		231/2024
40	D-BLAPL/5943/2024	SATRUGHANA MENDILI	JUGALA KISHORE PANDA	
	BLAPL/1634/2024	MP		232/2024
41	D-BLAPL/3834/2024	MITHUN @ ANIL KUMAR PRADHAN	BIPIN KUMAR NAYAK	
	BLAPL/1031/2024	MP		233/2024
42	D-CMP/9480/2024	ABINASH JENA	BIPIN KUMAR CHOUDHURY	
	CMP/ /	MP		243/2024
43	D-RSA/380/2006	BHIMASEN PATRA	M/S.AJODHYA R.DASH	
	RSA/380/2006	MP		266/2024
44	D-RSA/380/2006	BHIMASEN PATRA	M/S.AJODHYA R.DASH	
	RSA/380/2006	MP		267/2024
45	D-RSA/380/2006	BHIMASEN PATRA	M/S.AJODHYA R.DASH	
	RSA/380/2006	MP		268/2024
46	D-ABLAPL/11735/2023	DIPU @ SRIKANTA MOHAPATRA		
	ABLAPL/11735/2023	MP		411/2024
47	D-ABLAPL/12029/2023	MITHUN MALIK		
	ABLAPL/12029/2023	MP		412/2024
48	D-ABLAPL/15269/2023	DR. PRATABIDYA PARIDA		
	ABLAPL/15269/2023	MP		413/2024
49	D-ABLAPL/8878/2023	ARVIND SAH		
	ABLAPL/8878/2023	MP		414/2024
50	D-ABLAPL/10359/2020	BHARAT BEHERA		
	ABLAPL/10359/2020	MP		415/2024
51	D-ABLAPL/2754/2024	NETRANANDA ROUSTRAY		
	ABLAPL/1073/2024	MP		416/2024
52	D-ABLAPL/13362/2023	DILLIP KUMAR SAHU	SATYABRATA DASH	
	ABLAPL/13362/2023	MP		417/2024
53	D-ABLAPL/9211/2022	PRAKASH JENA @ PRAKASH KUMAR JENI	MITHUN DAS	
	ABLAPL/9211/2022	MP		418/2024
54	D-MACA/9343/2024	JAMINI PATRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		464/2024
55	D-MACA/7394/2024	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	PRANAB KUMAR MOHANTY	
	MACA/ /	MP		465/2024
56	D-MACA/8740/2024	LEGAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.	PRANAB KUMAR MOHANTY	
	MACA/ /	MP		466/2024
57	D-MACA/9464/2024	ORIENTAL INSURANCE CO. LTD.	RIMJHIMBALA PATI	
	MACA/ /	MP		467/2024

58	D-MACA/9478/2024 MACA/ /	CHINKU TADA MP	AMIYA KUMAR MOHANTY	468/2024
59	D-MACA/9478/2024 MACA/ /	CHINKU TADA MP	AMIYA KUMAR MOHANTY	469/2024
60	D-CRLA/813/2023 CRLA/813/2023	AJIT PRADHAN MP	NIRANJAN PANDA	474/2024
61	D-CRLA/813/2023 CRLA/813/2023	AJIT PRADHAN MP	NIRANJAN PANDA	475/2024
62	D-CRLA/6523/2024 CRLA/ /	SARAT PATRA MP	CHAKRADHAR SINGH	476/2024
63	D-CRLA/6523/2024 CRLA/ /	SARAT PATRA MP	CHAKRADHAR SINGH	477/2024
64	D-CRLA/6531/2024 CRLA/ /	RANJAN GAGRAI MP	CHITTA RANJAN SAHU	478/2024
65	D-CRLA/6531/2024 CRLA/ /	RANJAN GAGRAI MP	CHITTA RANJAN SAHU	479/2024
66	D-CRLA/421/2015 CRLA/421/2015	BULU@NIRANJAN PANIGRAHI MP	M/S.N.K.MOHANTY	480/2024
67	D-CRLA/3507/2024 CRLA/ /	DILLIP KUMAR SAHU MP	JYOTIRMAYA SAHOO	481/2024
68	D-CRLA/123/2011 CRLA/123/2011	GADADHAR PRADHAN MP	M/S.GAUTAM MISHRA, P.C.MISRA	482/2024
69	D-CRLMC/6544/2024 CRLMC/ /	SUNITA CHOUDHURY MP	BANSHIDHAR BAUG	492/2024
70	D-CRLMC/6548/2024 CRLMC/ /	JAMULA TIRUMALA RAO@ J.TIRUMALA MP	SOBHAGYA KUMAR DASH	493/2024
71	D-CRLMC/3919/2022 CRLMC/3919/2022	SAGAR KUMAR RAY MP	CHANDANA MISHRA	494/2024
72	D-CRLMC/6570/2024 CRLMC/ /	PRAMOD KUMAR CHOUDHURY MP	SUSANTA KUMAR BARAL	495/2024
73	D-CRLMC/6575/2024 CRLMC/ /	NIRANJAN NAYAK MP	PRAVASH CHANDRA JENA	496/2024
74	D-CRLMC/6582/2024 CRLMC/ /	PRAMOD KUMAR CHOUDHURY MP	SUSANTA KUMAR BARAL	497/2024
75	D-CRLMC/5388/2023 CRLMC/5388/2023	BIPIN SATAPATHY MP		498/2024
76	D-WA/417/2021 WA/417/2021	STATE OF ODISHA MP	SENIOR STANDING COUNSEL(S AND ME)	752/2024
77	D-WA/9347/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	753/2024
78	D-WA/9347/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	754/2024
79	D-WA/9344/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	755/2024
80	D-WA/9344/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	756/2024
81	D-WA/9357/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	757/2024
82	D-WA/9357/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	758/2024
83	D-WA/9357/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	759/2024
84	D-WA/9395/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	760/2024
85	D-WA/9395/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	761/2024
86	D-WA/9395/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	762/2024
87	D-WA/9403/2024 WA/ /	PRINCIPAL SECY, WATER RESOURCES DEPT, MP	SURENDRA YAN PATNAIK, A.G.A.	763/2024
88	D-WA/9403/2024 WA/ /	PRINCIPAL SECY, WATER RESOURCES DEPT, MP	SURENDRA YAN PATNAIK, A.G.A.	764/2024
89	D-WA/9403/2024	PRINCIPAL SECY, WATER RESOURCES DEPT, MP	SURENDRA YAN PATNAIK, A.G.A.	

	WA/ /	MP		765/2024
90	D-WA/9412/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		766/2024
91	D-WA/9412/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		767/2024
92	D-WA/9412/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		768/2024
93	D-WA/9424/2024	PRINCIPAL SECRETARY, WATER RESOURCES DEPT.	SERDEPT. TRAYAN PATNAIK, A.G.A	
	WA/ /	MP		769/2024
94	D-WA/9424/2024	PRINCIPAL SECRETARY, WATER RESOURCES DEPT.	SERDEPT. TRAYAN PATNAIK, A.G.A	
	WA/ /	MP		770/2024
95	D-WA/9424/2024	PRINCIPAL SECRETARY, WATER RESOURCES DEPT.	SERDEPT. TRAYAN PATNAIK, A.G.A	
	WA/ /	MP		771/2024
96	D-WA/3560/2024	SANJU LUHA	DR. JITENDRA KUMAR LENKA	
	WA/ /	MP		772/2024
97	D-WA/9428/2024	COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT.	ABHISYAR CEM BRISHTARMA, A.G.A	
	WA/ /	MP		773/2024
98	D-WA/9428/2024	COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT.	ABHISYAR CEM BRISHTARMA, A.G.A	
	WA/ /	MP		774/2024
99	D-WA/9428/2024	COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT.	ABHISYAR CEM BRISHTARMA, A.G.A	
	WA/ /	MP		775/2024
100	D-WA/9455/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		776/2024
101	D-WA/9455/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		777/2024
102	D-WA/9455/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		778/2024
103	D-WA/9458/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A	
	WA/ /	MP		779/2024
104	D-WA/9458/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A	
	WA/ /	MP		780/2024
105	D-WA/9458/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A	
	WA/ /	MP		781/2024
106	D-WA/9466/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		782/2024
107	D-WA/9466/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		783/2024
108	D-WA/9472/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		784/2024
109	D-WA/9472/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		785/2024
110	D-WA/9472/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		786/2024
111	D-WP(C)/9335/2024	SAHEEDA BIBI	RAJANIKANTA DASH	
	WP(C)/4783/2024	MP		3185/2024
112	D-WP(C)/9337/2024	BISHNU PRASAD DHANUKA	SUBHASISH DAS	
	WP(C)/4810/2024	MP		3186/2024
113	D-WP(C)/9338/2024	M/S. MISHRA AUTO, KENDRAPARA	JAYDEEP PAL	
	WP(C)/ /	MP		3187/2024
114	D-WP(C)/9339/2024	RAMESH KUMAR DHANUKA	SUBHASISH DAS	
	WP(C)/4812/2024	MP		3188/2024
115	D-WP(C)/9341/2024	SAHIL DHANUKA	SUBHASISH DAS	
	WP(C)/4811/2024	MP		3189/2024
116	D-WP(C)/9345/2024	VILLAGE DEVELOPMENT COMMITTEE, MANDAPADA, BMRONGARI	MONMPSDA, BMRONGARI	
	WP(C)/4749/2024	MP		3190/2024
117	D-WP(C)/9358/2024	BHASKARA GOUDA	BIJAY KUMAR BEHERA	
	WP(C)/ /	MP		3191/2024
118	D-WP(C)/9363/2024	RAMESH CHANDRA BEHERA	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		3192/2024
119	D-WP(C)/9366/2024	CHATURBHUJA ROUL	NIRANJAN BISWAL	
	WP(C)/ /	MP		3193/2024
120	D-WP(C)/9369/2024	ANANTA BEHERA	NIRANJAN BISWAL	
	WP(C)/ /	MP		3194/2024

121	D-WP(C)/9380/2024 WP(C)/4818/2024	M/S TATA STEEL LIMITED, KEONJHAR MP	ADITYA MISHRA	3195/2024
122	D-WP(C)/9381/2024 WP(C)/4774/2024	NARAYAN GHADAI MP	RAJJEET ROY	3196/2024
123	D-WP(C)/6409/2024 WP(C)/3975/2024	DR. MANORANJAN MALLIK MP		3197/2024
124	D-WP(C)/9390/2024 WP(C)/ /	M/S MAA ENTERPRISES, MAYURBHANJ MP	KANANBALA ROY CHOUDHURY	3198/2024
125	D-WP(C)/9391/2024 WP(C)/ /	BRAJA GOPAL PANDA MP	KEDAR CHANDRA SARANGI	3199/2024
126	D-WP(C)/7092/2016 WP(C)/7092/2016	UPENDRA SAMANTRAY MP	M/S.AKSHAYA KUMAR SAHOO	3200/2024
127	D-WP(C)/23184/2013 WP(C)/23184/2013	UNION OF INDIA MP	MR.S.D.DAS,ASGI,MR A.P BOSEASGI	3201/2024
128	D-WP(C)/35757/2022 WP(C)/35757/2022	RITUSHREE BARAL MP	LALIT KUMAR MAHARANA	3202/2024
129	D-WP(C)/9406/2024 WP(C)/ /	GUPTA PUJARI MP	GOPINATH MISHRA	3203/2024
130	D-WP(C)/9410/2024 WP(C)/ /	LAXMAN KUMAR BISWAL MP	SAMEER KUMAR DAS	3204/2024
131	D-WP(C)/13937/2023 WP(C)/13937/2023	BANISHREE PRADHAN MP		3205/2024
132	D-WP(C)/9421/2024 WP(C)/ /	PRAFULLA PALATASINGH MP	ACHYUTANANDA PATTANAIK	3206/2024
133	D-WP(C)/9423/2024 WP(C)/ /	M/S KALINGA POLYPACK PVT. LTD., CUTTACK MP	BALAKRISHNAN KUMAR SHARMA	3207/2024
134	D-WP(C)/9043/2024 WP(C)/4640/2024	SURESH CHANDRA NANDA MP	LAXMI PRASAD DWIVEDI	3208/2024
135	D-WP(C)/9431/2024 WP(C)/ /	BALABHADRA MISHRA MP	KADAR MOHAMMAD	3209/2024
136	D-WP(C)/5039/2024 WP(C)/3094/2024	GITANJALI BEHERA MP	SUBHENDU KUMAR NAYAK	3210/2024
137	D-WP(C)/9443/2024 WP(C)/ /	SMRUTIMAYEE SAHOO MP	SUBRATA MISHRA	3211/2024
138	D-WP(C)/38589/2023 WP(C)/38589/2023	PRADYUMNA KUMAR JENA MP	SUBHADUTTA ROURAY	3212/2024
139	D-WP(C)/9361/2024 WP(C)/ /	SAMIR PATEL MP	ASHIS KUMAR MISHRA	3213/2024
140	D-WP(C)/9879/2016 WP(C)/9879/2016	ABHIJIT MAHAL MP		3214/2024
141	D-WP(C)/19672/2023 WP(C)/19672/2023	STATE BANK OF INDIA, BBSR MP	MAMATA TRIPATHY	3215/2024
142	D-WP(C)/41503/2023 WP(C)/41503/2023	BATA KRUSHNA SATAPATHY MP	SUSANTA KUMAR BARAL	3216/2024
143	D-WP(C)/33887/2023 WP(C)/33887/2023	BRILLIANT INFRAPROJECTS PVT. LTD., BOLANGIR MP	ANAND KUMAR ACHARYA	3217/2024
144	D-WP(C)/9461/2024 WP(C)/ /	LALA ASWINI PRASAD RAY MP	BHAGABAN BEHERA	3218/2024
145	D-WP(C)/9467/2024 WP(C)/ /	BISWAJIT ROUT MP	BIBHU PRASAD DAS	3219/2024
146	D-WP(C)/8937/2024 WP(C)/4760/2024	PREM CHAND AGRAWAL MP	AMIT PRASAD BOSE	3220/2024
147	D-WP(C)/9469/2024 WP(C)/ /	SACHIN SAHU MP	JNYANANANDA PANDA	3221/2024
148	D-WP(C)/38193/2023 WP(C)/38193/2023	M/S. S.A. PLYWOOD INDUSTRY (P), LTD., KOTIKOTA MP	SOHONYA RANJAN MOHANTY	3222/2024
149	D-WP(C)/9475/2024 WP(C)/ /	SANDHYARANI ROUT MP	SANJIB KUMAR BHANJADEO	3223/2024
150	D-WP(C)/9477/2024 WP(C)/ /	CHABI NAYAK MP	MITALEE JESTHI	3224/2024
151	D-WP(C)/9481/2024 WP(C)/ /	BINAYAK RANJAN KAR MP	RABINDRA KUMAR PATNAIK	3225/2024
152	D-WP(C)/9482/2024	RADHABAI AGRAWAL	AMIT PRASAD BOSE	

	WP(C)/ /	MP		3226/2024
153	D-WP(C)/9484/2024	RAMAKANTA HOTA	RABINDRA KUMAR PATNAIK	
	WP(C)/ /	MP		3227/2024
154	D-WP(C)/9486/2024	M/S THRIVENI EARTHMOVERS PVT. LTD.,	ASHOK KUMAR DASH	
	WP(C)/ /	MP		3228/2024
155	D-WP(C)/9487/2024	MANGALA ORAM @ XALXO	RABI NARAYAN BEHERA	
	WP(C)/ /	MP		3229/2024
156	D-WP(C)/9492/2024	LALITA DEVI AGRAWAL	RAMESH KUMAR AGRAWAL	
	WP(C)/ /	MP		3230/2024
157	D-WP(C)/9364/2024	GITANJALI MOHANTY	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		3231/2024
158	D-WP(C)/9493/2024	BABULAL AGRAWAL	RAMESH KUMAR AGRAWAL	
	WP(C)/ /	MP		3232/2024
159	D-WP(C)/9494/2024	RAMAVATAR AGRAWAL	RAMESH KUMAR GARAWAL	
	WP(C)/ /	MP		3233/2024